

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.407
CP(CAA)69/ND/2023

IN THE MATTER OF:

Geographics Infrastructure Private Limited & ... Applicant
Nivasa Retail Pvt Ltd

Under Section 230-232.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the RD : Adv. Jyoti Khurana

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **07.05.2024**.

Sd/-
(Court Officer)